

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:968
ANSWERED ON:16.08.2012
RETAIL OUTLETS OF OMCS
Bais Shri Ramesh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether some retail outlets of the Oil Marketing Companies (OMCs) are located close to each other;
- (b) if so, the details thereof;
- (c) the criteria fixed by the Government for keeping a minimum distance between two retail outlets;
- (d) whether there is any provision regarding cancellation of dealership by repealing the land lease in view of the losses suffered by the dealers due to short distance between two retail outlets; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a) to (c) Retail outlets (ROs) are set up by public sector Oil Marketing Companies (OMCs) at identified locations based on survey and feasibility studies. The locations found to be having sufficient sale potential and which are economically viable are rostered in the marketing plans for setting up ROs. There is no fixed distance norms between ROs except in case of National Highways, where it has been prescribed by them. The ROs are set up after obtaining approval / license from the Explosive department; conforming to the safety distance norms prescribed by them, `No Objection Certificate` from District Magistrate, approvals from local / government authorities like National Highway Authority of India / Public Works Department/ Ministry of Road Transport and Highways.

(d) to (e) Does not arise as the ROs are set up only after carefully considering all the aspects stated above and any non-performance / losses suffered by a dealer cannot be attributed to distance between two ROs.